

HIGH COURT OF CHHATTISGARH: BILASPUR

ORDER

No. 849 /Confdl./2018
II-3-1/2018

Bilaspur, dated the 01st August, 2018

The following candidates as mentioned in Column no. (2), appointed on probation as Civil Judge (Entry Level) in the Cadre of Chhattisgarh Lower Judicial Service by the State Government, are posted in the capacity as mentioned against their names in Column No. (3) of the table below with a direction to join their place of posting on or before 16.08.2018:-

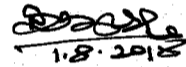
TABLE

Sl. No.	Name	Posted as
(1)	(2)	(3)
1.	Smt. Kalpana Bhagat, W/o Shri Amit Kumar Tirkey	VIII Civil Judge Class-II, Raipur
2.	Shri Alok Kumar Agrawal, S/o Shri Vijay Kumar Agrawal	IV Addl. Judge to the Court of I Civil Judge Class-II, Rajnandgaon
3.	Ku. Ranju Vaishnav, D/o Shri Lakhan Das Vaishnav	V Civil Judge Class-II, Ambikapur
4.	Shri Prateek Tembhurkar, S/o Shri Puran Nath Tembhurkar	VI Civil Judge Class-II, Bilaspur
5.	Shri Rahul Shroff, S/o Shri Anil Kumar Shroff	X Civil Judge Class-II, Raipur
6.	Shri Prashant Kumar Dewangan, S/o Shri Ram Kumar Dewangan	XI Civil Judge Class-II, Durg
7.	Shri Manoj Kumar Kushwaha, S/o Shri Ramswarup Kushwaha	I Addl. Judge to the Court of I Civil Judge Class-II, Janjgir
8.	Shri Nilesh Jagdalla, S/o Shri Makar Dhawaj Jagdalla	III Addl. Judge to the Court of I Civil Judge Class-II, Ambikapur
9.	Shri Vaibhav Ghrilahre, S/o Shri Jagat Ram Ghrilahre	II Addl. Judge to the Court of I Civil Judge Class-II, Jashpur
10.	Ku. Kaminee Verma, D/o Shri B.L.Verma	III Addl. Judge to the Court of I Civil Judge Class-II, Jashpur
11.	Shri Vivek Kerketta, S/o Shri Manshuk Kerketta	XIII Civil Judge Class-II, Durg

Contd. 2/-

12.	Ku. Kiran Panna, D/o Shri Pascal Panna	II Addl. Judge to the Court of I Civil Judge Class-II, Janjgir
13.	Shri Ashish Bhagat, S/o Shri Amarjeet Bhagat	XV Civil Judge Class-II, Raipur
14.	Ku. Yogita Jangade, D/o Late Shri Ganga Ram Jangade	I Civil Judge Class-II, Dantewara
15.	Shri Rajat Kumar Nirala, S/o Shri G.R.Nirala	XIV Civil Judge Class-II, Durg
16.	Smt. Anjali Singh, D/o Late Shri Paltan Singh, W/o Mr. Kshitijay Singh	IV Addl. Judge to the Court of I Civil Judge Class-II, Korba
17.	Smt. Minakshee Nag, D/o Shri Hemnath Nag, W/o Shri Pramod Singh Watti	XVI Civil Judge Class-II, Raipur
18.	Shri Kranti Kumar Singh, S/o Shri Jagadev Prasad	X Civil Judge Class-II, Bilaspur
19.	Ku. Ankita Tigga, D/o Shri Anand Prakash Tigga	I Addl. Judge to the Court of Civil Judge Class-II, Balrampur

BY ORDER OF THE HIGH COURT


1.8.2018

(NEELAM CHAND SANKHLA)
REGISTRAR GENERAL

Endt. No. 850 /Confdl./2018
II-3-1/2018

Bilaspur, dated the 01st August, 2018

Copy forwarded to: -

- (1) Deputy Registrar-cum-Principal Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (2) Private Secretary to Hon'ble Shri Justice Pritinker Diwaker, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (3) Private Secretary to Hon'ble Shri Justice Prashant Kumar Mishra, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (4) Private Secretary to Hon'ble Shri Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (5) Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (6) Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (7) Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur for information of his Lordship.

Contd. 3/-

- (8) Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (9) Private Secretary to Hon'ble Shri Justice Rajendra Chandra Singh Samant, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (10) Private Secretary to Hon'ble Shri Justice Sharad Kumar Gupta, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (11) Private Secretary to Hon'ble Shri Justice Ram Prasanna Sharma, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (12) Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (13) Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (14) Private Secretary to Hon'ble Shri Justice Gautam Chourdiya, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (15) Private Secretary to Hon'ble Mrs. Justice Vimla Singh Kapoor, High Court of Chhattisgarh, Bilaspur for information of her Lordship.
- (16) Private Secretary to Hon'ble Mrs. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur for information of her Lordship.
- (17) Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
- (18) Registrar (Vigilance/Establishment), High Court of Chhattisgarh, Bilaspur for information.
- (19) Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
- (20) Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan (Capital Complex), Mantralaya, New Raipur for information.
- (21)
 - i. Smt. Kalpana Bhagat, W/o Shri Amit Kumar Tirkey, M.I.G.-1/70, Sada Colony, S.V.B.P. Nagar, Jannipali, District - Korba (C.G.) Pin - 495450,
 - ii. Shri Alok Kumar Agrawal, S/o Shri Vijay Kumar Agrawal, Shital Showroom, New Road, Near Subhash Chowk, Thana -- Kotwali, District - Raigarh (C.G.) Pin - 496001,
 - iii. Ku. Ranju Vaishnav, D/o Shri Lakhnan Das Vaishnav, House No. - 1215, Ward No. - 57, Kapil Nagar, Sarkanda, District - Bilaspur (C.G.) Pin - 495001,
 - iv. Shri Prateek Tembhurkar, S/o Shri Puran Nath Tembhurkar, Street No. 17, Smriti Nagar, Junwani Road, Bhilai, District - Durg (C.G.) Pin - 490020,
 - v. Shri Rahul Shroff, S/o Shri Anil Kumar Shroff, Ward No. 16, Main Road, Chandaniya Para, District - Janjgir-Champa (C.G.) Pin - 495668,
 - vi. Shri Prashant Kumar Dewangan, S/o Shri Ram Kumar Dewangan, O/o Deputy Director, Public Prosecution, District - Raipur (C.G.) Pin - 492001,
 - vii. Shri Manoj Kumar Kushwaha, S/o Shri Ramswarup Kushwaha, Village and Post - Jamgala, Thana & Tahsil - Lakhnapur, District - Surguja (Ambikapur) (C.G.) Pin - 497116,
 - viii. Shri Nilesh Jagdalla, S/o Shri Makar Dhawaj Jagdalla, Sudarshan Kunj, Near Panchmukhi Hanuman Mandir, Kuddudand Road, Mangala, Tahsil and District - Bilaspur (C.G.) Pin - 495001,

- ix. Shri Vaibhav Ghritlahre, S/o Shri Jagat Ram Ghritlahre, Quarter No. F-3, Civil Lines, Hospital Campus, Sarangarh, District - Raigarh (C.G.) Pin - 496445,
- x. Ku. Kaminee Verma, D/o Shri B.L.Verma, Kedar Badi, Ward No. 3, Street No. 8, Dongargarh, District - Rajnandgaon (C.G.) Pin - 491445,
- xi. Shri Vivek Kerketta, S/o Shri Manshuk Kerketta, E-16/ Phase-II, Alka Avenue, Near Uslapur Railway Station, District - Bilaspur (C.G.) Pin - 495001,
- xii. Ku. Kiran Panna, D/o Shri Pascal Panna, Quarter No. G-7/4, High Court Staff Colony, Chakarbhatha, District - Bilaspur (C.G.),
- xiii. Shri Ashish Bhagat, S/o Shri Amarjeet Bhagat, HDD-23, Vidhayak Colony, Purena, District - Raipur (C.G.) Pin - 492001,
- xiv. Ku. Yogita Jangade, D/o Late Shri Ganga Ram Jangade, C/o Mr. Sanjay Swami, Rajatalab, Noorani Chowk, Kabadi Wali Gali, District - Raipur (C.G.) Pin - 492001,
- xv. Shri Rajat Kumar Nirala, S/o Shri G.R.Nirala, Near Sagar Store, Behind Raipura Hospital, ST/SC Girls Hostel Road, Devnagari Raipura, District - Raipur (C.G.) Pin - 492013,
- xvi. Smt. Anjali Singh, D/o Late Shri Paltan Singh, W/o Mr. Kshitijay Singh, R/o Karan Nagar, New Changora Bhatha, Near Pilli Building, District - Raipur (C.G.) Pin - 492001,
- xvii. Smt. Minakshee Nag, D/o Shri Hemnath Nag, W/o Shri Pramod Singh Wattti, R/o Ward No. 14, Village - Sihawa, Post - Prem Nagar, Tehsil - Nagri, District - Dhamtari (C.G.) Pin - 493778,
- xviii. Shri Kranti Kumar Singh, S/o Shri Jagadev Prasad, E-277, Kailash Vihar, H.T.P.S. Colony, District - Korba (West) (C.G.) Pin - 495450,
- xix. Ku. Ankita Tigga, D/o Shri Anand Prakash Tigga, House No. 1010, Ward No. 3, Chadda Bari, Nehru Nagar, District - Bilaspur (C.G.) Pin - 495001,

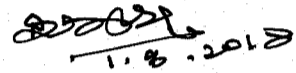
for information and compliance. They are directed to send their charge report to this Registry through the concerned District & Sessions Judge.

- (22) District & Sessions Judge, Balod/ Baloda-Bazar/ Balrampur at Ramanujanj/ Bemetera/ Bastar at Jagdalpur/ Bilaspur/ Dakshin Bastar at Dantewara/ Dhamtari / Durg / Janjgir-Champa/ Jashpur at Jashpurnagar/ Kabirdham at Kawardha/ Kondagaon/ Koriya (Baikunthpur)/ Korba/ Mahasamund/ Mungeli/ Raigarh/ Raipur/ Rajnandgaon/ Surguja at Ambikapur / Surajpur/ Uttar Bastar (Kanker) for information.
- (23) Joint Registrar (S. & A. Cell), High Court of Chhattisgarh, Bilaspur for information.
- (24) Budget Officer, High Court of Chhattisgarh, Bilaspur for information.
- (25) Additional Registrar (Admn./ Civil/ Criminal/ D.E./ Classification/ Judicial/ O/o R.G. & E./Checker & D.D.O.), High Court of Chhattisgarh, Bilaspur for information.
- (26) Officer-on-Special Duty, High Court of Chhattisgarh, Bilaspur for information.
- (27) Member-Secretary, Chhattisgarh State Legal Services Authority, Vidhik Sewa Marg, Bilaspur for information.
- (28) Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur for information.

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- (29) Accounts Officer, High Court of Chhattisgarh, Bilaspur for information.
- (30) Deputy Registrar (Accounts & Pay Bill/ Central Filing & Copying/ Confidential/ Vigilance and I. & E./ Works), High Court of Chhattisgarh, Bilaspur for information.
- (31) Assistant Registrar/Section Officer/In-charge, Accounts/ Budget/ Checker/ Complaint/ District Establishment/ Establishment / I. & E./ Juvenile Justice Cell/ Pension / Protocol/ Record Room (Admn.)/ O/o R.G./ S. & A. Cell/Vigilance/Works Sections, High Court of Chhattisgarh, Bilaspur for information and necessary action.
- (32) In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.
- (33) Accountant General, Zero Point, Baloda-Bazar Road, Raipur for information.
- (34) Deputy Controller, Government Regional Press, Khairagarh Road, Rajnandgaon, Chhattisgarh with a request to publish it in the forthcoming issue of Chhattisgarh Gazette.


1.8.2018

(NEELAM CHAND SANKHLA)
REGISTRAR GENERAL